

it is in the process of implementation. No settlement has yet been reached in respect of the immovable property issue.

Holy Shrines in India and Pakistan

219. Shri Kamath: Will the **Prime Minister** be pleased to refer to the statement laid on the Table by the Minister of Parliamentary Affairs on the 12th September, 1956 in reply to a supplementary question on Starred Question No. 1316 on the 10th April 1956 and state:

(a) the expenditure incurred by Government every year since April 1952 in connection with the preservation and upkeep of Muslim Shrines in India;

(b) whether the matter of taking similar care of Hindu and Sikh shrines and holy places in Pakistan has been taken up at any time and at any level with the Pakistan Government; and

(c) if so, Pakistan's reaction and attitude thereto?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) Reports have been called for from the State Governments.

(b) and (c). The question is likely to be taken up at the meeting of the Indo-Pakistan Joint Committee on Shrines early in 1957.

C.P.W.D.

220. Shri Achalu: Will the Minister of **Works, Housing and Supply** be pleased to state:

(a) the names of the Divisions under the First and Second Circles, Central Public Works Department, New Delhi on the 1st April, 1956 and 1st October, 1956, separately;

(b) the sub-divisions under each Division;

(c) the number of work-charged staff under each section of every sub-division according to each category of post on those dates; and

(d) the average number of workers employed daily on Muster Roll in every month of the year 1956 in each section?

The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naskar): (a) and (b). Two statements furnishing the information are placed on the Table of the Sabha. [See Appendix II, annexure No. 37].

(c) and (d). The information is being collected and will be laid on the Table of the Sabha.

Work-charged Pool in C.P.W.D.

221. Shri Achalu: Will the Minister of **Works, Housing and Supply** be pleased to state:

(a) whether it is a fact that allotment of quarters in work-charged pool in Central Public Works Department is made by the Divisional Offices; and

(b) whether there is any proposal to consolidate the pool and for allotment of these quarters being made by one office for all work-charged staff of different Divisions in Delhi?

The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naskar): (a) and (b). Yes, Sir.

Coal Production

222. Shri Bhagwat Jha Azad: Will the Minister of **Production** be pleased to state:

(a) what was the approximate fall in the production of coal due to the strike in the coal mines during September-October, 1956; and

(b) what percentage of collieries were affected by the strike?

The Minister of Production (Shri K. C. Reddy): (a) The fall in production due to the prolonged strike in the Raniganj fields during September-October, 1956, was about 3½ lakh tons. There were certain other strikes of very short duration in seven collieries in September and October; information regarding the fall in production in their case is not available. It would have been negligible.

(b) The number of collieries affected in the Raniganj field was 2.8% of the total number of collieries in all fields in the country and these collieries account for about 10% of all India production of coal. Including the strikes in the 7 other collieries, the percentage will be 3.6.

Grants for School Buildings

223. Shri Gidwani: Will the Minister of **Rehabilitation** be pleased to state:

(a) whether the Government of India have received any representation from the management of some of the disrupted schools in Bombay and Madhya Pradesh States that they have not received the grants sanctioned for construction of their school buildings; and

(b) if so, what steps Government have taken in the matter?